

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 1553/2000

This the 23rd day of August, 2002

31

Hon'ble Shri V.K. Majotra, Member (A)

1. Smt. Gudeo Devi W/o Shri Sada Nand,
R/o J-247 Jhuggi Cluster, J Block, Lakhi Park,
Jahangir Puri, Delhi.
2. Ravinder Singh S/o Shri Karan Singh,
C/o L-407 Shakurpur J.J. Colony, Delhi.
3. Om Prakash Yadav, S/o Shri Ram Dev Yadav,
D.D.A. Flat No.96, New Seema Puri, Delhi-54.
4. Mohinder Singh Meena S/o Shri Mula Ram Meena
BH-92, West Shalimar Bagh, Delhi-52.
5. Charku Goop S/o Shri Amar Goop,
C/o Chowdhary Ishwar Singh, Devi Durga Mata
Mandir, Makikat Nagar, Delhi-9.
6. Man Singh C/o Shri Surinder Singh (Paperwala),
Village Khera Khurd, Delhi-82.

-Applicants

(None Present)

Versus

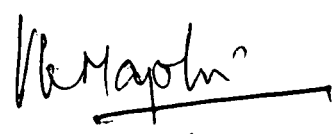
1. Director
Directorate of Social Welfare,
Govt. of NCT
I Canning Lane, K.G. Marg,
New Delhi.
2. Superintendent
Hostel for College going Blind Students,
Deptt. of Social Welfare, Govt. of Delhi,
Kingsway Camp, Delhi-9.

-Respondents

(By Advocate: Mrs. Sumedha Sharma)

ORDER (Oral)

None was present on behalf of the applicants even on the last date of hearing, i.e., on 31.7.2002. It seems the applicants are not interested in pursuing this matter. The OA is dismissed in default and for non-prosecution.


(V.K. Majotra)
Member (A)

cc.

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